

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

47. C.P. 4429/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.02.2020**

NAME OF THE PARTIES:-Hargun P. Godhwani&Anr

V/s

Godhwani Brothers India Pvt Ltd & Ors.

SECTION 97 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of the counsel for the petitioner, list this matter on
26.03.2020.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/